

CHAPTER 2

FOOD PRODUCT STANDARDS

¹³**[2.14 Gluten Free Food.** - (1) Gluten free food consist of or is made of one or more ingredients containing rice, millets, ragi, pulses or legumes.

(2) It shall bear the label declaration referred to in sub-regulation 2.4.5 (50) of Food Safety and Standards (Packaging and Labelling) Regulations, 2011.

⁷³[(3) A food which, by its nature, is suitable for use as part of a gluten free diet shall not be named as ‘special dietary’, ‘special dietetic’ or any other equivalent term, however, such food may bear a statement on the label that ‘This food is by its nature gluten free’:

Provided that it complies with the essential composition provisions for gluten free food as set out in sub-regulation 2.14 (4) and such a statement does not mislead the consumer.]

(4) For the purpose of labelling of a product as gluten free, when such a product is analysed, the gluten levels shall be below 20 mg/kg as per the method declared by the Organization for Economic Co-operation and Development or the Association of Official Agricultural Chemists.

⁷³[Omitted]